

GOVERNMENT OF INDIA  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA

UNSTARRED QUESTION NO. 2838  
TO BE ANSWERED ON 13.03.2018

Disabilities Act

2838. SHRI R. DHRUVA NARAYANA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the extent to which the Disabilities Act has been implemented in the country;
- (b) whether some students suffering from thalassemia are still unable to receive their disability certificates;
- (c) if so, the details thereof; and
- (d) the stipulated deadline by which the said students would be able to receive their certificates and apply to institutions under the disability quota?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)

(a) The Rights of Persons with Disabilities Act, 2016 has been brought into force from 19.04.2017, replacing the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. The Central Government has notified the Rights of Persons with Disabilities Rules, 2017 on 15.06.2017 and the guidelines for assessment of specified disabilities on 04.01.2018. Further, the Central Advisory Board on disability has also been constituted vide notification dated 08.11.2017. Department of Personnel and Training has also issued a detailed circular on 15.01.2018 regarding implementation of four percent reservation for persons with benchmark disabilities in Central Government establishments. The State Governments have been advised to take various measures including framing of rules at their end for implementation of the said Act.

(b) to (d) Disability caused due to blood disorder such as thalassemia, haemophilia and sickle cell disease was added as new category of specified disability in the RPwD Act, 2016. Initially, due to lack of assessment guidelines there was difficulty in issuing certificate of disabilities to persons suffering from thalassemia. As stated above, the guidelines for assessment of various specified disabilities including disabilities caused due to thalassemia have been notified. The States/ UTs have been advised to evaluate and grant certificate of disability as per these guidelines.

\*\*\*\*\*